

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 21-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100121/2015	The State ACB BMU Vs Dyanmurthy Ramchandra Sharma and others	
2	SPL CASE ACB	100066/2017	STATE GOVERNMENT ACB Mumbai. Vs Avinash Kashinath Patil	
(Main Matter REMAND APPLN ACB/0100056/2016)				
3	SESSIONS CASE	100230/2019	The State of Maharashtra - R.C.F. Police Station Vs Yamin Abdul Shakur Shaikh and Ors.01	APP
<u>EVIDENCE</u>				
4	SPL CASE ACB	100059/2015	The State ACB Vs Deepak Vasanttrao Tonde and another	
5	SESSIONS CASE	100249/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs RAMESH FAIK MUSHTAQ KARAMBELKAR	
(Main Matter SESSIONS CASE/0100248/2016)				
6	SPL CASE ACB	100061/2016	The State ACB BMU Vs Shivaji Bhausahab Thorat	
(Main Matter REMAND APPLN ACB/0100063/2015)				
7	SESSIONS CASE	100658/2017	The State R.A.K. Marg Police Station Vs Manisha Kannu Chudasama	
8	SESSIONS CASE	100220/2019	The State of Maharashtra - Mankhurd P. Stn. Vs Ashok Pujari Sing and Ors. 05	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SESSIONS CASE	100932/2019	The State of Maharashtra - Pant Nagar Police Station Vs Raju Hemu Kathewadi and Ors. 01	APP
<u>CHARGE</u>				
10	SESSIONS CASE	100220/2016	THE STATE OF MULUND POLICE STATION. Vs PANDIT RAM SHEVALE AND ANOTHER 01	Adv. Sheetal Turakia
11	SPL CASE ACB	100028/2018	The State of ACB Vs Piyush Ramchandra Kharche	
12	SESSIONS CASE	100762/2019	The State of Maharashtra - Govandi Police Station Vs Satish Narayan Mahatre	APP
13	SESSIONS CASE	100772/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Alim Mustaque Qureshi	APP
14	SESSIONS CASE	100967/2019	The State of Maharashtra - Wadala T.T. Police Station Vs Ashok Genubhau Solase	APP
15	SESSIONS CASE	101979/2019	The State of Maharashtra - Byculla Police Station Vs Avinash Digambar Karangutkar and other 01	APP
16	SESSIONS CASE	102037/2019	The State of Maharashtra - Shahu Nagar Police Station Vs Somsundaram @ Soman Subayya Tewar	APP
<u>STAYED BY HONBLE HIGH COURT</u>				
17	SPL CASE ACB	100078/2013	The State ACB BMU Vs Rajiv Karshandas Bhatia and 1 other	

APPEARANCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
18	SPL.CASE	292/2020	The State- ACB BMU Vs Ananda Sitaram Bhoir and another	
<u>CROSS-EXAMINATION</u>				
19	SPL CASE ACB	100009/2017	The State ACB BMU Vs Surendra Bhikaji Mourya	
